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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.78/BB/ 2017	-	Await report from other Authorities	230/232	Brigade Enterprises Ltd. & 3 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Jyothi</i> for A. Murali 9663309318	<i>Petitioner</i> <i>companies</i>	<i>Jyothi</i>

ORDER

Counsel for Petitioner is present. Proxy Counsel for Smt. M.R Sinchana, Standing Counsel appearing for ROC & R.D is present. Report from R.D has not been received. Await report. Issue reminder to R.D. No response from NSE, BSE and also from Income Tax Department. Registry to issue reminder to the concerned authorities. Counsel has filed memo alongwith annexures today. List it on 21/02/2018.


Member (T)


Member (J)